

ORISSA HIGH COURT

FILING REPORT AS ON :11/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007731/2022	SUSHANTA KUMAR SWAIN VS STATE OF ODISHA	SATYABRATA PANDA VS	SASON /104 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000022/2022
2	BLAPL/0007732/2022	PREM KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /98 /2022 () //
3	BLAPL/0007733/2022	SRINIBAS PRADHAN @ SINI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAYAGARH /43 /2022 () //
4	BLAPL/0007734/2022	RAGHAVENDRA @ RAGHAB DAS VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SAMBALPUR SADAR /23 /2022 () //
5	BLAPL/0007735/2022	SANDIP KUMAR @ SANDEEP KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /174 /2022 () //
6	BLAPL/0007736/2022	TAPAS DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /165 /2022 () //
7	BLAPL/0007737/2022	MOHAN NAG VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /200 /2020 () //
8	BLAPL/0007738/2022	SAMARU SANTA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BOIPARIGUDA /93 /2022 () //
9	BLAPL/0007739/2022	RAMBHA DEBI VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	BHARATPUR PS /232 /2022 () //
10	BLAPL/0007740/2022	CHINTAMANI AMAT VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
11	BLAPL/0007741/2022	KUMAR DAS VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SAMBALPUR SADAR /23 /2022 () //

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12	BLAPL/0007742/2022	PRASANTA PALEI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	THAKURMUNDA /62 /2022 () //
13	BLAPL/0007743/2022	PRAVAT PATRA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KHANDAGIRI P.S. /389 /2022 () //
14	BLAPL/0007744/2022	GOPINATH MOHANTY @ PUNIA VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	NAYAPALLI P.S. /364 /2022 () //
15	BLAPL/0007745/2022	ANURAG KUMAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /120 /2020 () //
16	BLAPL/0007746/2022	TULASI DAS VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	BANARAPAL /178 /2022 () //
17	BLAPL/0007747/2022	RANJAN SAHANI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TIKABALI /38 /2022 () //
18	BLAPL/0007748/2022	RAMANTA JHINDRIGUDIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDRAPUR /25 /2021 () //
19	BLAPL/0007749/2022	BANGARAYI WADDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /106 /2022 () //
20	BLAPL/0007750/2022	MAHESWAR MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /246 /2021 () //
21	BLAPL/0007751/2022	SANJAY NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /224 /2022 () //
22	BLAPL/0007752/2022	CHANDAN PATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KASAFAL MARINE /15 /2021 () //
23	BLAPL/0007753/2022	AMIT MUNDARI	PABITRA KUMAR NAYAK	BARBIL /48 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007754/2022	PARTHA PRADHAN	CHHABI BEHERA	INFOVALLY UPD BHUBANESWAR /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007755/2022	PIKLU BISWAS	SURYAKANTA DWIBEDI	BALLIGUDA /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007756/2022	GANESH MIRDHA @ RAHUL @ GANDHI	BISWAJIT RANJAN TRIPATHY	DEOGARH /135 /2007
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007757/2022	GANESH MIRDHA @ RAHUL @ GANDHI	BISWAJIT RANJAN TRIPATHY	DEOGARH /134 /2007
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007758/2022	GANESH MIRDHA @ RAHUL GANDHI	BISWAJIT RANJAN TRIPATHY	REAMAL /18 /2006
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007759/2022	KITA MAJHI @ KETAN	JNYANANANDA PANDA	BHAWANIPATNA SADAR /169 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007760/2022	KITA @ KETAN MAJHI	JNYANANANDA PANDA	KEGAON /93 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007761/2022	KITA @ KETAN MAJHI	JNYANANANDA PANDA	KESINGA /134 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007762/2022	KITA MAJHI @ KETAN	JNYANANANDA PANDA	KEGAON /94 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007763/2022	BALESWAR MAHTO	JUGALA KISHORE PANDA	MATHILI /98 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007764/2022	SAGAR BHOI	SURYAKANTA DWIBEDI	HANDAPA /169 /2022
		VS	VS	()

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35	BLAPL/0007765/2022	STATE OF ODISHA SISIRA KUMAR NAYAK @ SWAIN VS	PRASANNA KUMAR RATH VS	// BANARAPAL /230 /2022 ()
36	BLAPL/0007766/2022	STATE OF ODISHA INDRA JHODIA VS	HIMANSHU BHUSAN DASH VS	// ANDIRAKANCHA /60 /2021 ()
37	BLAPL/0007767/2022	STATE OF ODISHA MANOJ BAG @ MINA KINNAR VS	SACHIDANANDA PADHEE VS	// JHARSUGUDA SADAR /166 /2022 ()
38	BLAPL/0007768/2022	STATE OF ODISHA SANKAR GOUDA VS	S.S.RAY (2) VS	// DHARAKOT PS /161 /2022 ()
39	BLAPL/0007769/2022	STATE OF ODISHA SAMIR SUTAR VS	JUGALA KISHORE PANDA VS	// MATHILI /93 /2020 ()
40	BLAPL/0007770/2022	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	PRADEEP KUMAR DAS VS	// CHANDABALI /63 /2022 ()
41	BLAPL/0007771/2022	STATE OF ODISHA SAHIL TAKRI VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /58 /2022 ()
42	BLAPL/0007772/2022	STATE OF ODISHA ASIT KUMAR MISHRA VS	SURYAKANTA DWIBEDI VS	// CYBER CRIME AND ECONOMIC OFFENCES /16 /2022 ()
43	BLAPL/0007773/2022	STATE OF ODISHA GURU KIRSANI VS	KSHIROD KUMAR ROUT VS	// MALKANGIRI /80 /2022 ()
44	BLAPL/0007774/2022	STATE OF ODISHA TOPA @ PURUSOTTAM BHUTIA VS	AMIT KUMAR NATH VS	// ANGUL SADAR PS /122 /2022 ()
45	BLAPL/0007775/2022	STATE OF ODISHA ABHIJEET CHAKRABORTY VS	BHAGABAT PRASAD RATH VS	// LAXMISAGAR P.S. /228 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0007776/2022	SWARAJ ROURAY VS STATE OF ODISHA	GYANALOKA MOHANTY VS	LALBAG /132 /2022 () //
47	BLAPL/0007777/2022	SANTOSH KUMAR BEHERA @ MUNA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /125 /2016 () //
48	BLAPL/0007778/2022	BHAGAR RAM GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /97 /2022 () //
49	BLAPL/0007779/2022	SOURAV MANDAL VS STATE OF ODISHA	SANJIB RAY VS	PATTAMUNDAI /308 /2020 () //
50	BLAPL/0007780/2022	PREMA SISA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //
51	BLAPL/0007781/2022	PRASANTA PARADHAN @ PRASHANTA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	TIKABALI /80 /2018 () //
52	BLAPL/0007782/2022	LIPU @ TAPAN NAYAK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BARAMBA /128 /2022 () //
53	BLAPL/0007783/2022	RAMA CHANDRA GOUDA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
54	BLAPL/0007784/2022	KISHORI NAG VS STATE OF ODISHA	DEVASHIS PANDA VS	LAXMISAGAR P.S. /39 /2018 () //
55	BLAPL/0007785/2022	ARTTATRANA SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /205 /2022 () //
56	BLAPL/0007786/2022	HIRANYA KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //
57	CMAPL/0000349/2022	SAROJA KUMAR DHAL	ADV	//

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		VS	VS	()
		STATE OF ODISHA		//
58	CMAPL/0000350/2022	SUDARSHAN@BATUA BEHERA	ADV	//
		VS	VS	()
		SECRETARAY ,GENERAL ADMINISTRATION AND PG DEPT		//
59	CMAPL/0000351/2022	BINODINI MALLICK	ADV	//
		VS	VS	()
		ADDL.DISTRICT MAGISTRATE,KANDHAMAL PHULBANI		//
60	CMAPL/0000352/2022	ANANTA KUMAR MOHANTY	ADV	//
		VS	VS	()
		RIAZUDDIN AHAMAD		//
61	CMAPL/0000353/2022	SITA BEWA	ADV	//
		VS	VS	()
		KIRTAN BEHARI SAHOO		//
62	CMP/0000749/2022	RAM PRASAD PANDA	BIPLAB P.B. BAHALI	//
		VS	VS	1st ADDL CIVIL JUDGE(SD), BERHAMPUR(Ganjam)
		BIGHNESWAR SAHU		CS/0000159/2021
63	CMP/0000750/2022	RAJESH KUMAR	SOUMYA DEV RAY	//
		VS	VS	()
		SHAMSHUD BANO		//
64	CMP/0000751/2022	SAKUNTALA SASAMAL @ BARAL	SIDHARTHA MISHRA-1	//
		VS	VS	()
		STATE OF ODISHA		//
65	CONTC/0005210/2022	SANTOSH CHANDRA DEO @ MANASINGHA BHARAMA	BAR RAY	//
		VS	VS	()
		ULASH CH.SETHI,TAHASILDAR,KRUSHNAPRASAD,PURI		//
66	CONTC/0005211/2022	SANTOSH CHANDRA DEO @ MANASINGH BHARAMA	BAR RAY	//
		VS	VS	()
		ULASH CH. SETHI, TAHASILDAR, KRUSHNAPRASAD, PURI		//
67	CONTC/0005212/2022	ASHOK ROUT	NIRANJAN SINGH (1)	//
		VS	VS	()
		KANHU CHARAN GHADEI, O.A.S.		//
68	CONTC/0005213/2022	SADANANDA DASH	ADV	//
		VS	VS	()

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69	CONTC/0005214/2022	BISHNUPADA SETHI, COMMNR CUM SECY., S AND ME DEPT. KHAGENDRANATH SAHOO VS	ADV ADV	// // ()
70	CONTC/0005215/2022	BISHNUPADA SETHI, COMMNR CUM SECY., S AND ME DEPT. NARAYAN BEHERA VS	ADV ADV	// // ()
71	CONTC/0005216/2022	BISHNUPADA SETHI, COMMNR CUM SECY., S AND ME DEPT JAYAKRUSHNA BARIK VS	ADV ADV	// // ()
72	CONTC/0005217/2022	BISHNUPADA SETHI, COMMNR CUM SECY., S AND ME DEPT BANAMALI MISHRA VS	ADV ADV	// // ()
73	CONTC/0005218/2022	BISHNUPADA SETHI, COMMNR CUM SECY., S AND ME DEPT GOURANG CHANDRA PRADHAN VS	AKSHAYA KUMAR PANDEY ADV ADV	// // ()
74	CONTC/0005219/2022	CHITTARANJAN MOHAPATRA SIBARAM SETHI VS	ADV ADV	// // ()
75	CONTR/0000042/2022	PRADEEP KUMAR SAHOO, COMMNR, SAMBALPUR NABIN PRADHAN VS	ADV ADV	// // /0 ()
76	CRLA/0000644/2022	DILLIP BEHERA,I.I.C, JHARBANDH P.S, BARGARH MADAN MURMU VS	ALOK KUMAR PANDA ADV ADV	// // GORUMOHISANI /6 /2020 ()
77	CRLA/0000645/2022	STATE OF ODISHA RUPAMA BEHERA VS	SUSANTA SEKHAR PARIDA ADV ADV	// // ASTARANGA /66 /2019 ()
78	CRLA/0000646/2022	STATE OF ODISHA BHAGMAT TUDU VS	SK. ZAFARULLA ADV ADV	// // BISOI /57 /2017 ()
79	CRLA/0000647/2022	STATE OF ODISHA M/S KESHARI ESTATE PVT. LTD. VS	SUDEEP KUMAR SARANGI ADV ADV	// // EOW,BHUBANESWAR /6 /2020 ()
		STATE OF ODISHA (EOW)		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMA/0000211/2022	SHIVA DUTTA NAIK @ SHIVADUTTA NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	NAYAPALLI P.S. /198 /2015 () //
81	CRLMA/0000212/2022	SARBAJAY PATI VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	Bamapada (Industrial Area) /200 /2021 () //
82	CRLMA/0000213/2022	SIBANI RAY VS STATE OF ODISHA	ADV. VS	/ /0 () //
83	CRLMA/0000214/2022	SARBAJAY PATI VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	Bamapada (Industrial Area) /200 /2021 () //
84	CRLMA/0000215/2022	HARBINDAR SINGH DENGRA VS BIPIN CHAKRA	PRANAB KUMAR SAMANTRAY VS	/ /0 () //
85	CRLMA/0000216/2022	CHANDRA @ CHALPATI REDDY @ S. CHALPATI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAXMISAGAR P.S. /190 /2021 () //
86	CRLMC/0002200/2022	RAJENDRA PALAKA @ KUCHALA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	CHANDILI /189 /2019 () //
87	CRLMC/0002201/2022	LALITA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BARGARH /591 /2021 () //
88	CRLMC/0002202/2022	SANTOSH SWAIN@SANTOSH KUMAR SWAIN VS STATE OF ODISHA	PRAKASH KUMAR MOHANTY VS	JHARIGAM /28 /2021 () //
89	CRLMC/0002203/2022	MUSTAK KHAN VS STATE OF ODISHA	LALITENDU MISHRA VS	AIR FIELD P.S. /167 /2015 () //
90	CRLMP/0001659/2022	KALYANI NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	/ /0 () //
91	CRLMP/0001660/2022	BIJAYALAXMI SAHOO	KALINGA KESHARI MOHAPATRA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001661/2022	BHAGIRATHI PRADHAN	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001662/2022	MANJULATA BAG	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001663/2022	HEMA PARICHHA	BIBHU PRASAD CHHUALSINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0001664/2022	ANKIT JENA	MANORANJAN PADHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0001665/2022	SANJAY KUMAR MALLICK	BIBHUTI RANJAN MOHANTY	/ /0
		VS	VS	()
		PRITIMAYEE MALLICK		//
97	CRLMP/0001666/2022	SWARNA PRABHA NAYAK	PRAFULLA KUMAR MALLICK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0001667/2022	ASHISH KUMAR	MANAS CHAND	/ /0
		VS	VS	()
		DIRECTOR OF VIGILANCE ODISHA		//
99	CRLMP/0001668/2022	SANJUKTA RAJ	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0001669/2022	KANVA DEVSWAROOP SWAIN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0001670/2022	SUKANTA KUMAR DEHURY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0001671/2022	URMILA SARANGI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()

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103	CRLMP/0001672/2022	STATE OF ODISHA RAJAT KUMAR TRIPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
104	CRLMP/0001673/2022	STATE OF ODISHA RABINDRA MALLIK VS	ABHAYA KUMAR PARIDA VS	// / /0 ()
105	CRLMP/0001674/2022	STATE OF ODISHA RANJAN KUMAR SINGH VS	DEVASHIS PANDA VS	// / /0 ()
106	CRLMP/0001675/2022	STATE OF ODISHA DOLAGOBINDA SAHOO VS	SURESH KUMAR PANDA VS	// / /0 ()
107	CRLMP/0001676/2022	STATE OF ODISHA DR.ASHIS MANJARI SWAIN VS	SURESH KUMAR PANDA VS	// / /0 ()
108	CRLMP/0001677/2022	STATE OF ODISHA JAINA BIBI VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
109	CRLREV/0000379/2022	STATE OF ODISHA PUJA BEHERA @ KALUNI VS	SAROJ KUMAR DASH VS	// TANGI (KHURDA) /290 /2022 ()
110	CRLREV/0000380/2022	STATE OF ODISHA RENUBALA NAYAK VS	AMULYA RATNA PANDA VS	// KAPTIPADA /95 /2021 ()
111	MATA/0000158/2022	STATE OF ODISHA SIBARAM SINGH VS	CHITTARANJAN PATNAIK VS	// // ()
112	STREV/0000026/2022	RITANJALI SINGH M/S. GITA SALES CORPORATION VS	UMESH CHANDRA BEHURA VS	// // ()
113	TRP(C)/0000298/2022	STATE OF ODISHA RASHMITA PRADHAN VS CHOWDHURY SANJAY DASH	BHABANI SHANKAR DASPARIDA VS	// // // ()

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114	TRP(C)/0000299/2022	ALAKA BINAMRATA DAS VS BHAGABAN SINGH	SAROJ KUMAR DASH VS	// 0 //
115	TRP(C)/0000300/2022	JASHMINE SAHOO@JASMINEE SAHOO VS ALOK SHRICHANDAN	SMRUTI RANJAN MOHAPATRA VS	// 0 //
116	WA/0001084/2022	THE SECY., AGRICULTURE AND FOOD PRODUCTION VS DEEPAK KUMAR BAG	SMRUTI RANJAN MOHAPATRA, ASC VS	// 0 //
117	WA/0001085/2022	STATE OF ODISHA VS GOPAL KRISHNA BAGARTY	SAILAZA NANDAN DAS, ASC VS	// 0 //
118	WA/0001086/2022	STATE OF ODISHA VS SOMANATH MAHAPATRA	SAILAZA NANDAN DAS, ASC VS	// 0 //
119	WA/0001087/2022	STATE OF ODISHA VS ANJALI MAHARANA	SAILAZA NANDAN DAS, ASC VS	// 0 //
120	WP(C)/0020375/2022	GAUTAM BUDDHA MUKHERJI VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
121	WP(C)/0020376/2022	SUSAMA NAYAK VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
122	WP(C)/0020377/2022	LAXMINARAYAN SOREE VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
123	WP(C)/0020378/2022	SHANKAR PRASAD PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
124	WP(C)/0020379/2022	DHARANIDHAR SAHOO VS CEO, ELECTRICAL, TPNODL, BALASORE	RAMA CHANDRA RAY VS	// 0 //
125	WP(C)/0020380/2022	HARISINGH MAJHI	TRILOCHAN NANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0020381/2022	PUSPALATA SAHOO	RAMA CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0020382/2022	SUKANTI MAJHI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0020383/2022	LAXMAN CHANDRA KISAN	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0020384/2022	RSE SUPPORT PVT. LTD., BBSR	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0020385/2022	M/S EXCEL SECURITY AND ALLIED SERVICES P L	RASHMI NARAYAN PATNAIK	//
		VS	VS	0
		SUPDT. (PREV), CGST AND CENTRAL EXCISE, BBSR		//
131	WP(C)/0020386/2022	MAHESH PATARA	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0020387/2022	HAL, KORAPUT	T.NARAYAN MURTY	//
		VS	VS	0
		HINDUSTAN AERONAUTICS EMPLOYEES ASSOCIATION, KORAPUT		//
133	WP(C)/0020388/2022	GHANASHYAMA NANDA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0020389/2022	RABINDRANATH PRADHAN	ANSUMAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0020390/2022	GAYADHAR PARIKSHA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0020391/2022	RABINDRANATH PARIDA	ANSUMAN BHUYAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0020392/2022	STATE OF ODISHA KISHORE CHANDRA SWAIN VS	DEEPALI MAHAPATRA VS	// // 0
138	WP(C)/0020393/2022	STATE OF ODISHA FEROZ AHMED KHAN VS	ANSUMAN BHUYAN VS	// // 0
139	WP(C)/0020394/2022	STATE OF ODISHA BIRAJ MOHAN MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0
140	WP(C)/0020395/2022	STATE OF ODISHA JUGAL KISHOR PARIDA VS	ANSUMAN BHUYAN VS	// // 0
141	WP(C)/0020396/2022	STATE OF ODISHA BANSIDHAR PARIDA VS	ANSUMAN BHUYAN VS	// // 0
142	WP(C)/0020397/2022	STATE OF ODISHA TAPAN KUMAR RAY VS	ASWINI KUMAR MOHANTY VS	// // 0
143	WP(C)/0020398/2022	STATE OF ODISHA ODISHA ABHIBHABAK MAHASANGHA, BBSR VS	ADISHA MOHANTY VS	// // 0
144	WP(C)/0020399/2022	CENTRAL BOARD OF SECONDARY EDUCATION, DELHI PRADIPTA KUMAR PARIDA VS	ANSUMAN BHUYAN VS	// // 0
145	WP(C)/0020400/2022	STATE OF ODISHA BHAGYALIPi PATRI VS	PRADEEP KUMAR DASH VS	// // 0
146	WP(C)/0020401/2022	THE ADM REVENUE DEPT., KENDRAPARA N RAMA RAO VS	SATYABRATA SENAPATI VS	// // 0
147	WP(C)/0020402/2022	STATE OF ODISHA M/S SHANTI CONSTRUCTION PVT. LTD., SAMBALPUR VS	BOUMYA DEV RAY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0020403/2022	ARJUN KUMAR TARENIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
149	WP(C)/0020404/2022	BIGHNESWAR GURU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
150	WP(C)/0020405/2022	RINA DASH VS STATE OF ODISHA	NEPOLEON SAHANI VS	// 0 //
151	WP(C)/0020406/2022	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
152	WP(C)/0020407/2022	NIMAIN CHARAN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
153	WP(C)/0020408/2022	SURESH KUMAR KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
154	WP(C)/0020409/2022	MD. TAHIR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
155	WP(C)/0020410/2022	RINA ROUTRAY VS ASST. GENERAL MANAGER, SMECC, SBI, BBSR	SIDHESWAR MOHANTY VS	// 0 //
156	WP(C)/0020411/2022	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
157	WP(C)/0020412/2022	KADAMBARI MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
158	WP(C)/0020413/2022	PRADYUMNA KUMAR TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
159	WP(C)/0020414/2022	SIBA NARAYAN DUTTA	AMLANJYOTI ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0020415/2022	G.B.SWARNAMAYEE NATH	SWAPNA KUMAR OJHA	//
		VS	VS	0
		UNION OF INDIA		//
161	WP(C)/0020416/2022	KALPANA BANCHHOR	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0020417/2022	LAXMI VARMA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0020418/2022	SAMBEDANA MOHANTY	MANOJ KUMAR NAYAK	//
		VS	VS	0
		THE PROJECT DIRECTOR WATERSHEDS-CUM-DY. DIRECTOR SOIL CONSERVATION, GANJAM		//
164	WP(C)/0020419/2022	BASANTA NALINI SWAIN	PRAKASH RANJAN BARIK	//
		VS	VS	0
		REVENUE DIVISIONAL COMMNR., CENTRAL DIVISION, CUTTACK		//
165	WP(C)/0020420/2022	ODISHA GRAMYA BANK, GOPALPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		DIRECTOR OF HEALTH, GOVT. OF ODISHA		//
166	WP(C)/0020421/2022	SUBASH CHANDRA ACHARYA	LALIT KUMAR MAHARANA	//
		VS	VS	0
		TPCODL, BBSR		//
167	WP(C)/0020422/2022	ODISHA GRAMYA BANK, GOPALPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY, S AND ME DEPT.		//
168	WP(C)/0020423/2022	NABA KUMAR PADHI	P.V.BALAKRISHNA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0020424/2022	ODISHA GRAMYA BANK, BILAHAT BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY, S AND ME DEPT.		//
170	WP(C)/0020425/2022	SUKANTI PATRA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0020426/2022	SAGARIKA JENA ODISHA GRAMYA BANK, BILAHAT BRANCH VS THE COMMNR. CUM SECY, S AND ME DEPT.	AUROVINDA MOHANTY VS	// // 0 //
172	WP(C)/0020427/2022	SANTOSH KUMAR MAHAL VS PRINCIPAL SECY. TO GOVT., S AND ME DEPT., BBSR	KARUNAKAR RATH VS	// 0 //
173	WP(C)/0020428/2022	ODISHA GRAMYA BANK, GOPALPUR BRANCH VS THE CUTTACK CENTRAL COOP. BANK CUM DDO, BALICHANDRAPUR	AUROVINDA MOHANTY VS	// 0 //
174	WP(C)/0020429/2022	ODISHA GRAMYA BANK, BILAHAT BRANCH VS THE COMMNR. CUM SECY, S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
175	WP(C)/0020430/2022	ODISHA GRAMYA BANK, GOPALPUR BRANCH VS THE COMMNR. CUM SECY, S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
176	WP(C)/0020431/2022	KAMALAKANTA SETHI VS PRINCIPAL SECY. TO GOVT., S AND ME DEPT., BBSR	KARUNAKAR RATH VS	// 0 //
177	WP(C)/0020432/2022	CHITTA RANJAN MISHRA VS THE AUTHORISED SIGNATORY, CONSUMER FINANCE DIV. INDUSIND BANK, BBSR	SANJAY KUMAR BEHERA VS	// 0 //
178	WP(C)/0020433/2022	RAMAKANTA MAHALIK VS PRINCIPAL SECY. TO GOVT. S AND ME DEPT., BBSR	KARUNAKAR RATH VS	// 0 //
179	WP(C)/0020434/2022	BASANTI SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
180	WP(C)/0020435/2022	PANDURU JANARDAN RAO VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
181	WP(C)/0020436/2022	TUNILATA JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0020437/2022	MINATI SATAPATHY VS STATE OF ODISHA	G.P.MOHANTY VS	// 0 //
183	WP(C)/0020438/2022	JITENDRA DALEI VS UNION OF INDIA	KARUNAKAR RATH VS	// 0 //
184	WP(C)/0020439/2022	GOPAL CHANDRA MOHARANA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
185	WP(C)/0020440/2022	NURSINGH CHARAN SAHOO VS STATE OF ODISHA	BANAMALI SAHOO VS	// 0 //
186	WP(C)/0020441/2022	SUKANTI PRADHAN VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
187	WP(C)/0020442/2022	KRISHNA CHANDRA PATRA VS UNION OF INDIA	MANAS RANJAN BADAJENA VS	// 0 //
188	WP(C)/0020443/2022	MAMATA BEHERA VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
189	WP(C)/0020444/2022	PARENTS ASSOCIATION, LITTLE ANGELS PUBLIC SCHOOL, BAKASAR VS STATE OF ODISHA	CHODIRI BAKASAR VS	// 0 //
190	WP(C)/0020445/2022	AMBIKA NAIK VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
191	WP(C)/0020446/2022	SHRABANI BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
192	WP(C)/0020447/2022	TAPAS RANJAN SAMAL VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
193	WP(C)/0020448/2022	BANITA ROUT	PRANAB KUMAR PASAYAT	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0020449/2022	STATE OF ODISHA GAGAN BIHARI DAS	PRANAB KUMAR PASAYAT	//
		VS	VS	0
195	WP(C)/0020450/2022	STATE OF ODISHA PRABHAT KUMAR PARIJA	SUDEEP KUMAR SARANGI	//
		VS	VS	0
196	WP(C)/0020451/2022	THE UNION OF INDIA SATYABHAMA CHHATOI	PRANAB KUMAR PASAYAT	//
		VS	VS	0
197	WP(C)/0020452/2022	STATE OF ODISHA PRALAYA KUMAR ACHARYA	PRANAB KUMAR PASAYAT	//
		VS	VS	0
198	WP(C)/0020453/2022	STATE OF ODISHA CHANDRAKANTA SABAT		//
		VS	VS	0
199	WP(C)/0020454/2022	EE, SORO ELECTRICAL DIVISION(TPNODL), SORO SARITA MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
200	WP(C)/0020455/2022	STATE OF ODISHA USHARANI BHUJABAL	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
201	WP(C)/0020456/2022	S.D.O.(COMMERCE)-CUM-ASSESSING OFFICER, TPCODL, BBSR INDARA SAHU @ INDRAMANI SAHU	TUSAR KUMAR MISHRA	//
		VS	VS	0
202	WP(C)/0020457/2022	JHARA SAHOO PRAKASH KUMAR PATTANAIAK	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
203	WP(C)/0020458/2022	EXECUTIVE ENGINEER(ELECT.), TPCODL, NIMAPARA ELECTRICAL DIV. SUBRAT KUMAR SAHOO	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
204	WP(C)/0020459/2022	SUB-DIV. OFFICER(ELECT.),TPCODL, KENDRAPARA ELECTRICAL SUB-DIV. SWAGATIKA MOHAPATRA	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0020460/2022	FANIBHUSAN TRIPATHY KALANDI JENA VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
206	WP(C)/0020461/2022	S.D.O.(ELECT.), TPCODL, BEGUNIA ELECTRICAL SUB-DIV. M/S. MAA MANGALA STONE CRUSHER, KHURDA VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
207	WP(C)/0020462/2022	EXECUTIVE ENGINEER(ELECT.), TPCODL, KHURDA ELECTRICAL DIV. BASUDEV SWAIN VS	PURNA CHANDRA MOHARANA VS	// // ()
208	WP(C)/0020463/2022	STATE OF ODISHA SAROJ KUMAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
209	WP(C)/0020464/2022	STATE OF ODISHA PRADEEP KUMAR DANDAPAT VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
210	WP(C)/0020465/2022	STATE OF ODISHA RANKANIDHI BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
211	WP(C)/0020466/2022	STATE OF ODISHA MAHENDRA KUMAR NAYAK VS	SANGRAM KUMAR SINGH VS	// // ()
212	WP(C)/0020467/2022	UNION OF INDIA RANJURANI DAS VS	KUNJA SUNDAR DAS VS	// // ()
213	WP(C)/0020468/2022	STATE OF ODISHA MANJULA BEHERA VS	KUNJA SUNDAR DAS VS	// // ()
214	WP(C)/0020469/2022	STATE OF ODISHA DHABALESWAR DAS VS	SRIKANTA KUMAR NATH VS	// // ()
215	WP(C)/0020470/2022	UNION OF INDIA BHARATI SAHU VS	KUNJA SUNDAR DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)0020471/2022	PREMALATA SETHY VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
217	WP(C)0020472/2022	RAHUL SWAIN VS STATE OF ORISSA	ABHAS MOHANTY VS	// 0 //
218	WP(C)0020473/2022	CHANCHALA BARIK VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
219	WP(C)0020474/2022	URMILA BEHERA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
220	WP(C)0020475/2022	KSHIROD PRASAD SAHOO VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
221	WP(C)0020476/2022	REBATI RAMANA PANDA VS JUDGE, FAMILY COURT, CUTTACK	GOPAL KRUSHNA MOHANTY VS	// 0 //
222	WP(C)0020477/2022	SIBANI GUHA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
223	WP(C)0020478/2022	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
224	WP(C)0020479/2022	TUKU PATTANAYAK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
225	WP(C)0020480/2022	LALCHAND JEWELLERS PVT. LTD., BBSR VS RBI, MAHARASHTRA	GOURI MOHAN RATH VS	// 0 //
226	WP(C)0020481/2022	KUMUDENDU MAHAPATRA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
227	WP(C)0020482/2022	SANKARSAN MOHANANDA	LAXMI KANTA MOHANTY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0020483/2022	SASMITA MOHANTY	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0020484/2022	DHANESWAR MOHAPATRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0020485/2022	SWARNAPRABHA PATNAIK	ALOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0020486/2022	BAIKUNTHA JENA	PRAGNAYA NANDA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0020487/2022	SASMITA NAYAK	GOURI MOHAN RATH	//
		VS	VS	0
		GOVT. OF ODISHA		//
233	WP(C)/0020488/2022	RABINDRANATH PATRA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0020489/2022	DOLAMANI SAHU	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0020490/2022	KARUNAKAR BEHERA	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0020491/2022	SAROJ KUMAR NAYAK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0020492/2022	CHATURBHUI BARIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		OPSC, CUTTACK		//
238	WP(C)/0020493/2022	HAREKRUSHNA NATH	KAPILA CHARAN NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0020494/2022	STATE OF ODISHA GANGADHAR ROUT VS	LAXMAN PRADHAN VS	// // 0
240	WP(C)/0020495/2022	STATE OF ODISHA NABIN PRADHAN VS	SAILABALA JENA VS	// // 0
241	WP(C)/0020496/2022	STATE OF ODISHA KALIA PRADHAN VS	OMKAR DEVDAS VS	// // 0
242	WP(C)/0020497/2022	STATE OF ODISHA ARINDAM CHOUDHURY VS	MOHIT AGARWAL VS	// // 0
243	WP(C)/0020498/2022	STATE OF ODISHA PRATAP KUMAR PARHI VS	SUKANTA KUMAR NAYAK VS	// // 0
244	WP(C)/0020499/2022	SUB-DIV. MAGISTRATE, BHADRAK PADMA CHARAN PATRO VS	MANORANJAN MISHRA VS	// // 0
245	WP(C)/0020500/2022	THE M.D. AND C.E.O., UNION BANK OF INDIA, MUMBAI CHAMPABATI JENA VS	KARUNAKAR RATH VS	// // 0
246	WP(C)/0020501/2022	PRINCIPAL SECY. TO GOVT., S AND ME DEPT., BBSR PURANDAR PRADHAN VS	GOUTAM KUMAR ACHARYA VS	// // 0
247	WP(C)/0020502/2022	PRINCIPAL SECY., DEPT OF S AND ME, BBSR TEKI VENKTA RATNAM VS	MD. RIAZ VS	// // 0
248	WP(C)/0020503/2022	TEKI WARALAXMI KIRAN KUMAR GIRI VS	S.P.NATH VS	// // 0
249	WP(C)/0020504/2022	STATE OF ODISHA RAMESH PRASAD BEHERA VS	MANOJ KUMAR JENA VS	// // 0
		KASTURI BEHERA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0020505/2022	KUNI DAS VS STATE OF ORISSA	MANAS RANJAN BADAJENA VS	// 0 //
251	WP(C)/0020506/2022	PREM SAGAR DIP VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
252	WP(C)/0020507/2022	MD., ORISSA STATE COOPERATIVE BANK LTD., VS APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT, BBSR	BBSR KALI PRASAD NANDA VS	// 0 //
253	WP(C)/0020508/2022	RANJUBALA SAHU VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //
254	WP(C)/0020509/2022	DEBADAS PATEL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
255	WP(C)/0020510/2022	BHAGYALIPI PATRI VS DIST. REGISTRATION OFFICER, KENDRAPARA	SAMIR KUMAR MISHRA VS	// 0 //
256	WP(C)/0020511/2022	LAXMAN KUMAR PRUSTY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
257	WP(C)/0020512/2022	PRADIPTA KUMAR PRADHAN VS STATE OF ODISHA	SHISHIR KUMAR ROUSTRAY VS	// 0 //
258	WP(C)/0020513/2022	MD, THE ODISHA STATE CO-OP. BANK LTD., VS APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT-CUM-JOINT LABOUR COMMNR.,BBSR	KALI PRASAD NANDA VS	// 0 //
259	WP(C)/0020514/2022	KUMUDINI DHAL VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
260	WP(C)/0020515/2022	RANJEET SAMANTA VS STATE OF ODISHA	P.K.RATH I VS	// 0 //
261	WP(C)/0020516/2022	SAKUNTALA SAHOO	ASHOK KUMAR PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0020517/2022	STATE OF ODISHA PRAMOD MALLICK	SITANSU MOHAN SINGH	//
		VS	VS	0
263	WP(C)/0020518/2022	STATE OF ODISHA FAKIR SAMAL	KODONDA BHUYAN	//
		VS	VS	0
264	WP(C)/0020519/2022	STATE OF ODISHA ALEKHA KUMAR OJHA	SANGRAM KESHARI BURMA	//
		VS	VS	0
265	WP(C)/0020520/2022	JOINT COMMNR., STATE TAX(APPEAL), CUTTACK SARASWATI SWAIN	SAMARENDRA BAHADUR	//
		VS	VS	0
266	WP(C)/0020521/2022	MADHABANANDA BIHARI M/S PATRA ENTERPRISES, JAJPUR	SITANSU MOHAN SINGH	//
		VS	VS	0
267	WP(C)/0020522/2022	STATE OF ODISHA DHANESWAR PRADHAN	BHARATI DASH	//
		VS	VS	0
268	WP(C)/0020523/2022	STATE OF ODISHA ARUN KUMAR PANIGRAHI	PRAVASH CH JENA	//
		VS	VS	0
269	WP(C)/0020524/2022	STATE OF ODISHA RABINDRANATH SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
270	WP(C)/0020525/2022	STATE OF ODISHA BALARAM RATH	DURGESH NARAYAN RATH	//
		VS	VS	0
271	WP(C)/0020526/2022	STATE OF ORISSA RANJIT KUMAR NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
272	WP(C)/0020527/2022	R.T.O., CHANDIKHOLE BABULI KUMAR SISHU	SUDEEP KUMAR SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0020528/2022	THE CHIEF MANAGER, UCO BANK, BRAJARAJ NAGAR BRANCH M/S DURGA AUTOMOBILES, CUTTACK VS	SITANSU MOHAN SINGH VS	// // 0
274	WP(C)/0020529/2022	THE REGISTERING AUTHORITY, CUTTACK TILOTTAMA PATRA VS	MANAS RANJAN DHAL VS	// // 0
275	WP(C)/0020530/2022	STATE OF ODISHA BIJAY KUMAR MOHANTA VS	BIRENDRA KUMAR PARDHI VS	// // 0
276	WP(C)/0020531/2022	STATE OF ODISHA PUSPALATA SAHANI VS	K.C.MAJHI VS	// // 0
277	WP(C)/0020532/2022	R.T.O.,BARBIL DEEPAK KUMAR PATRA VS	SIDHESWAR MALLIK VS	// // 0
278	WP(C)/0020533/2022	STATE OF ODISHA THE REGENCY INN VS	SIDHARTHA RAY VS	// // 0
279	WP(C)/0020534/2022	ITO, WARD-1, ROURKELA GHANASHYAM DAS SINGHANIA VS	K.C.MAJHI VS	// // 0
280	WP(C)/0020535/2022	R.T.O.,BARBIL JAYANTI MOHARANA VS	BIREN SANKAR TRIPATHY VS	// // 0
281	WP(C)/0020536/2022	STATE OF ODISHA LACHHAMAN MOHANTA VS	K.C.MAJHI VS	// // 0
282	WP(C)/0020537/2022	R.T.O.,BARBIL GHANASHYAM DAS VS	K.C.MAJHI VS	// // 0
283	WP(C)/0020538/2022	R.T.O., BARBIL PUSPALATA SAHANI VS	K.C.MAJHI VS	// // 0
		R.T.O.,BARBIL		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0020539/2022	TAPAS RANJAN BEHERA VS R.T.O., CUTTACK	K.C.MAJHI VS	// 0 //
285	WP(C)/0020540/2022	MANOJ KUMAR KEDIA @ MANOJ SAHA VS MANAGER, THE URBAN CO OPERATIVE BANK LTD., CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
286	WP(C)/0020541/2022	GHANASHYAM DAS SINGHANIA VS R.T.O., BARBIL	K.C.MAJHI VS	// 0 //
287	WP(C)/0020542/2022	RAGHABA BEHERA VS R.T.O., ANGUL	K.C.MAJHI VS	// 0 //
288	WP(C)/0020543/2022	M/S MAHESWARI HANDLING AGENCIES, KEONJHAR VS R.T.O., BARBIL	K.C.MAJHI VS	// 0 //
289	WP(C)/0020544/2022	SUJIT KUMAR BEHERA VS OUAT, BBSR	ANJAN KUMAR BISWAL VS	// 0 //
290	WP(C)/0020545/2022	PRAMOD KUMAR MAHANTA VS R.T.O., BARBIL	K.C.MAJHI VS	// 0 //
291	WP(C)/0020546/2022	DIBYAJYOTI DUTTA VS R.T.O., CUTTACK	K.C.MAJHI VS	// 0 //
292	WP(C)/0020547/2022	RAJESH DURGA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
293	WP(C)/0020548/2022	DEBENDRANATH JENA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
294	WP(C)/0020549/2022	RAGHABA BEHERA VS R.T.O., ANGUL	K.C.MAJHI VS	// 0 //
295	WP(C)/0020550/2022	KAILASH CHANDRA MOHARANA	AKSHYANGSHU SEKHAR NANDY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		YASHBANTA DAS		//
296	WP(C)/0020551/2022	RAGHABA BEHERA	K.C.MAJHI	//
		VS	VS	0
		R.T.O., DHENKANAL		//
297	WP(C)/0020552/2022	BICHITRA NANDA SAHOO	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0020553/2022	AKSHYA KUMAR ROUT	K.C.MAJHI	//
		VS	VS	0
		R.T.O., JAGATSINGHPUR		//
299	WP(C)/0020554/2022	PRASANTA ROUSTRAYA	SUBRATA MISHRA	//
		VS	VS	0
		TAHASILDAR, CUTTACK SADAR		//
300	WP(C)/0020555/2022	MANAS KUMAR MOHANTY	K.C.MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
301	WP(C)/0020556/2022	SUNITA NAIK	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0020557/2022	JITENDRA NATH	K.C.MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
303	WP(C)/0020558/2022	BISWAJIT NAYAK	K.C.MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
304	WP(C)/0020559/2022	SUDHIR KUMAR MOHANTY	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0020560/2022	JYOTIN KUMAR SAHOO	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0020561/2022	ANJAY KUMAR	DHANOJ KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0020562/2022	UNION OF INDIA KABITA RAY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// // 0 //
308	WP(C)/0020563/2022	DEBENDRANATH PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
309	WP(C)/0020564/2022	SAGAR KUMAR BISWAL VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
310	WP(C)/0020565/2022	SMRUTIJHARA MOHANTY VS ANSUMAN PATTNAIK @ SAI	G.S.NAMTOAR VS	// 0 //
311	WP(C)/0020566/2022	ABDUL SAMIM AKHTAR VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
312	WP(C)/0020567/2022	RABINDRA BEHERA VS GOVT. OF ODISHA	DHANANJAYA NAYAK VS	// 0 //
313	WP(C)/0020568/2022	SNEHALATA BHUYAN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
314	WP(C)/0020569/2022	NARAYAN MANGAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
315	WP(C)/0020570/2022	KAILASH CHANDRA JENA VS UCO BANK, SAMBALPUR	AMIT PRASAD BOSE VS	// 0 //
316	WP(C)/0020571/2022	SWAGATIKA MARTHA VS STATE OF ODISHA	SUBASH MANSINGH VS	// 0 //
317	WP(C)/0020572/2022	MAHABIR JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0020573/2022	UMESH CHANDRA JENA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
319	WP(C)/0020574/2022	JAYANTI DASH VS UCO BANK, SAMBALPUR	AMIT PRASAD BOSE VS	// 0 //
320	WP(C)/0020575/2022	KALU CHAMPATI VS STATE OF ODISHA	SUSAMA PRADHAN VS	// 0 //
321	WP(C)/0020576/2022	LABANYABATI BHOI VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
322	WP(C)/0020577/2022	KHALESWAR SETHI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
323	WP(C)/0020578/2022	SARAT KUMAR JENA @ PRAFULLA KUMAR JENA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
324	WP(C)/0020579/2022	ANSHUMAN KANUNGO VS UNION OF INDIA	KARUNAKAR RATH VS	// 0 //
325	WP(C)/0020580/2022	OM PRAKASH RAY VS DIST. CONSUMER DISPUTES REDRESSAL COMMISSION, SAMBALPUR	DR. MAHENDRA PRATAP SINGH VS	// 0 //
326	WP(C)/0020581/2022	BM, SAHARA INDIA, DHANUPALI BRANCH VS DIST. CONSUMER DISPUTES REDRESSAL COMMISSION, SAMBALPUR	DR. MAHENDRA PRATAP SINGH VS	// 0 //
327	ABLAPL/0009868/2022	MANORAMA DASH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /158 /2022 0 //
328	ABLAPL/0009869/2022	ANIRUDHA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /272 /2022 0 //
329	ABLAPL/0009870/2022	PRAHALLAD BHOL	JYOTIRMAYA SAHOO	JANKIA P.S. /274 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0009871/2022	KUNA @ KUNI BHOI	H.N.TRIPATHY	CUTTACK SADAR /219 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0009872/2022	SUBHA SUBHANKAR PARIMANIK	SAYANTAN PANDA	NAYAPALLI P.S. /370 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0009873/2022	HARIHAR DALAI	BIDESHI KUMAR GHADEI	MADHUPATNA /202 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0009874/2022	NIRANJAN SWAIN	SANJEEB KUMAR CHOUDHURY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0009875/2022	SHANTI @ SANTILATA GUPTA	ANANTA NARAYAN PATTANAYAK	JEYPORE MAHILA /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0009876/2022	PURNA CHANDRA BISWAL @ MUNA BISWAL @ PUNAM	SMRUTI RANJAN MOHAPATRA	FATEGARH /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0009877/2022	RAMESH SAHOO	PRATIK DASH	PANIKOILI /177 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0009878/2022	SK. AZAD	PRATIK DASH	PANIKOILI /177 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0009879/2022	KARUNAKAR MAHALA	SURYAKANTA DWIBEDI	SIMULIA /114 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0009880/2022	PARIMAL CHANDRA PATRA	PRAVASH CHANDRA JENA	TALASARI MARINE /65 /2019
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0009881/2022	BISWAJIT DASH	SRINIBASH SATAPATHY	KEONJHAR TOWN /300 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0009882/2022	STATE OF ODISHA ARATI BEHERA @ MALATI MAHALA VS	SURYAKANTA DWIBEDI VS	// SIMULIA /114 /2022 ()
342	ABLAPL/0009883/2022	STATE OF ODISHA REJAULKARIM MONDAL VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /64 /2019 ()
343	ABLAPL/0009884/2022	STATE OF ODISHA KAMISAN BIRA VS	RABINDRA NATH PANDA VS	// R.UDAYAGIRI /58 /2021 ()
344	ABLAPL/0009885/2022	STATE OF ODISHA NARAYAN ROUL VS	CHANDAN SAMANTARAY VS	// BALIAPAL /108 /2022 ()
345	ABLAPL/0009886/2022	STATE OF ODISHA TARAK PATRA VS	BINI MISHRA VS	// JALESWAR /295 /2022 ()
346	ABLAPL/0009887/2022	STATE OF ODISHA DHARAMA BEHERA VS	JAYDEEP PAL VS	// PURI TOWN /250 /2022 ()
347	ABLAPL/0009888/2022	STATE OF ODISHA JITENDRA SAHOO VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
348	ABLAPL/0009889/2022	STATE OF ODISHA GIRISH CHANDRA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /348 /2022 ()
349	ABLAPL/0009890/2022	STATE OF ODISHA LOKANATH BHOL @ KALIA BHOL VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /273 /2022 ()
350	ABLAPL/0009891/2022	STATE OF ODISHA ALOK SRICHANDAN VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /277 /2022 ()
351	ABLAPL/0009892/2022	STATE OF ODISHA RANJUKTA MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BALIANTA P.S. /303 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0009893/2022	SK. GAYASUDDIN @ KHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	TIRTOL /2 /2012 () //
353	ABLAPL/0009894/2022	SUMAN KAR LIMMA @ PAPUN LIMMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /36 /2022 () //
354	ABLAPL/0009895/2022	BHOLANTH DASH VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	JALESWAR /253 /2022 () //
355	ABLAPL/0009896/2022	RABINDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /93 /2022 () //
356	ABLAPL/0009897/2022	PUNI @ MINA NAIK @ MINASINGH NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
357	ABLAPL/0009898/2022	BADAL KUMAR SWAIN @ BADAL VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	SATYABADI /225 /2022 () //
358	ABLAPL/0009899/2022	JUDHISTIR KATA @ JUDHISTHIRA KATA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GOLAMUNDA /106 /2018 () //
359	ABLAPL/0009900/2022	LOKANATH MEHER VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 () //
360	ABLAPL/0009901/2022	TARANI BHUE VS STATE OF ODISHA	AMIT PATNAIK VS	LARAMBA /113 /2022 () //
361	ABLAPL/0009902/2022	NETRANANDA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /105 /2022 () //
362	ABLAPL/0009903/2022	RAJ KUMAR SARAFF VS STATE OF ODISHA	TRILOCHAN NANDA VS	JONK /176 /2022 () //
363	ABLAPL/0009904/2022	RAJ KUMAR SARAFF	TRILOCHAN NANDA	JONK /177 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0009905/2022	NIRAJ KUMAR CHOURASIA	SIDHARTHA DAS	BARBIL /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0009906/2022	PRANGYASHREE BEHERA	DEEPAK KU SAHOO	MARSHAGHAI /305 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0009907/2022	ROHIT MALLIK	GAGAN BIHARI SINGH	NIKIRAI /102 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0009908/2022	MANOJ KUMAR RAY	KSHIROD KUMAR PAHIL	JENAPUR /363 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0009909/2022	BIJAYA NANDA PATNAIK @ BIJU	AMLAN SHAKTI PAUL	ANGUL TOWN /391 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0009910/2022	BIJENDRA KUMAR SAMAL	JUGALA KISHORE PANDA	BAIDYANATHPUR /233 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0009911/2022	BIJU SAHU @ BIJAYA KUMAR SAHOO @ BIJYA	JUGALA KISHORE PANDA	RAIRAKHOL /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0009912/2022	BISWANATH NAIK @ SUMAN	SAROJ KUMAR DASH	DHENKANAL SADAR /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0009913/2022	SK. SAJIT	MD. GOLAM MADANI	DHARMASALA /438 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0009914/2022	SALAUDDIN KHAN	MD. GOLAM MADANI	PURUNABAZAR /189 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0009915/2022	KUSH @ KUSHA MAJHI	S.S.RAY 2	PUTASINGH /21 /2021
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :11/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0009916/2022	STATE OF ODISHA RAJKISHORE BISWAL VS	H.N.MOHAPATRA VS	// BRAHMAGIRI /130 /2022 ()
376	ABLAPL/0009917/2022	STATE OF ODISHA BISWAJIT PRADHAN VS	HRUDANANDA MOHAPATRA VS	// BRAHMAGIRI /180 /2022 ()
377	ABLAPL/0009918/2022	STATE OF ODISHA RASHMI RANJAN JENA @ BUNA VS	DEBASNAN DAS VS	// NIALI /322 /2022 ()
378	ABLAPL/0009919/2022	STATE OF ODISHA BASANTA SWAIN VS	LAXMIDHAR MAHAPATRA VS	// NADANAKANAN P.S. /94 /2022 ()
379	ABLAPL/0009920/2022	STATE OF ODISHA LINGARAJ MUDULI VS	SK. KALIM UDDIN VS	// GOP /265 /2022 ()
380	ABLAPL/0009921/2022	STATE OF ODISHA MANU MOHAN MAJHASETH VS	SURYAKANTA DWIBEDI VS	// BELAGARH /40 /2022 ()
381	ABLAPL/0009922/2022	STATE OF ODISHA SAMBHU NATH BAL VS	SATYA NARAYAN MISHRA (4) VS	// MARINE KASIA /97 /2022 ()
382	ABLAPL/0009923/2022	STATE OF ODISHA AJIT KULDIP VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /32 /2022 ()
383	ABLAPL/0009924/2022	STATE OF ODISHA SANJAY SAHOO VS	AMITAV TRIPATHY VS	// CHANDAPUR /1 /2017 ()
384	ABLAPL/0009925/2022	STATE OF ODISHA ARUN KUMAR DALEI VS	AMIT KUMAR SAA VS	// PIPLI /405 /2022 ()
385	ABLAPL/0009926/2022	STATE OF ODISHA NILAMANI SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0009927/2022	AMAR SRICHANDAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /277 /2022 () //
387	ABLAPL/0009928/2022	BHAGWAT PRASAD KAWTIA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TOMANDO /162 /2022 () //
388	CONTC(CPC)/0000126/2017	SUDHIR KUMAR LENKA VS DIRECTOR, TE AND SCERT,BBSR	S.DAS VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :11/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2022 WPC(OAB)/104/1997	JAGADANANDA PAL-MP	K.C PANIGRAHI, S.K.PANIGRAHI
2	64/2022 STREV/26/2022	M/S. GITA SALES CORPORATION-MP	UMESH CHANDRA BEHURA
3	180/2022 MATA/7/2019	PRABHAT KU.SAHU-MP	XXXX
4	181/2022 MATA/158/2022	SIBARAM SINGH-MP	CHITTARANJAN PATTNAIK
5	212/2022 CONTC/4965/2022	TRAILOKYARANJAN DASH-MP	ADV
6	242/2022 RPFAM/261/2017	ISWAR CH.NAYAK-MP	MR.AMITAV TRIPATHY
7	283/2022 CRLMP/1375/2022	ROJALIN PADHIARY-MP	
8	284/2022 CRLMP/1174/2015	ITISHREE MOHANTY-MP	M/S.DEBARANJAN RAY
9	285/2022 CRLMP/1665/2022	SANJAY KUMAR MALLICK-MP	BIBHUTI RANJAN MOHANTY
10	286/2022 CRLMP/1674/2022	RANJAN KUMAR SINGH-MP	DEVASHIS PANDA
11	338/2022 TRP(C)/298/2022	RASHMITA PRADHAN-MP	BHABANI SHANKAR DASPARIDA
12	339/2022 TRP(C)/292/2022	SANTILATA PRUSTY-MP	ANOOP MISHRA
13	340/2022 TRP(C)/299/2022	ALAKA BINAMRATA DAS-MP	SAROJ KUMAR DASH
14	341/2022 TRP(C)/300/2022	JASHMINE SAHOO@JASMINEE SAHOO-MP	SMRUTI RANJAN MOHAPATRA
15	479/2022 FAO/216/2022	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	GIRIJA PRASAD DUTTA
16	480/2022 FAO/213/2022	MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I CO.L	GP-DUTTA
17	481/2022 FAO/116/2022	THE MANAGER, LEGAL, M/S. CHOLAMANDALAM MS G.I	GP-DUTTA
18	482/2022 FAO/116/2022	THE MANAGER, LEGAL, M/S. CHOLAMANDALAM MS G.I	GP-DUTTA
19	483/2022 FAO/213/2022	MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I CO.L	GP-DUTTA
20	484/2022 FAO/246/2022	THE MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO	GP-DUTTA
21	485/2022 FAO/302/2022	MANAGER LEGAL,M/S.UNIVERSAL SOMPO GENERAL INSURANCE	CO. LTD.-MP
22	486/2022 FAO/212/2022	LEGAL MANAGER,M/S. CHOLAMANDALAM MS GENERAG	INSURANCE COMPANY LTD.-MP
23	487/2022 FAO/212/2022	LEGAL MANAGER,M/S. CHOLAMANDALAM MS GENERAG	INSURANCE COMPANY LTD.-MP
24	513/2022 CRLREV/1164/2010	MURALIDHAR SAHU-MP	M/S.TARANAND PATTNAIK
25	514/2022 CRLREV/1165/2010	SUBHASH MONDAL-MP	
26	794/2022	GANESWAR SETHI-MP	M/S MANOJA KUMAR KHUNTIA

27	WPC(OAC)/3518/2016 795/2022	TRINATH PRADHAN-MP	NIRANJAN PANDA
28	WPC(OAC)/3849/2016 796/2022	KUMUDA HARIJAN-MP	MANOJ KUMAR KHUNTIA
29	WPC(OAC)/3857/2016 797/2022	BHASKAR BEJ-MP	M/S ANJAN KUMAR BISWAL
30	WPC(OAC)/3870/2016 798/2022	ISWAR PRASAD PRADHAN-MP	M/S K.S. DAS
31	WPC(OAC)/4160/2016 799/2022	BHAGAWAN NAIK-MP	M/S RAMAKANTA PATNAIK
32	WPC(OAC)/108/1998 800/2022	SMT. KHULANA MANJARI NAIK-MP	M/S K.K. ROUT
33	WPC(OAC)/4229/2016 823/2022	RAM PRASAD PANDA-MP	BIPLAB P.B. BAHALI
34	CMP/749/2022 824/2022	BISWAMBAR @ BISWAMOHAN MOHANTY-MP	AMIT PRASAD BOSE
35	CMP/80/2020 825/2022	RAJESH KUMAR-MP	SOUMYA DEV RAY
36	CMP/750/2022 826/2022	SAKUNTALA SASAMAL @ BARAL-MP	SIDHARTHA MISHRA
37	CMP/751/2022 847/2022	PRAMOD KU.NAYAK-MP	M/S.K.C.NAYAK
38	MACA/461/2019 848/2022	LAXMIPRIYA NAYAK-MP	M/S.K.C.NAYAK
39	MACA/462/2019 849/2022	NAMITA RANI PATTNAIK-MP	DILIP KUMAR MISRA
40	MACA/345/2022 849/2022	TUMULU SUMAN KUMAR-MP	M/S.MANAS CHAND
41	RSA/40/2016 850/2022	DR.SUBHAS CH.HOTA-MP	B.N. SAMANTARAY
42	MACA/1157/2016 851/2022	BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
43	MACA/78/2022 852/2022	D.M,NEW INDIA ASSURANCE COMPANY LTD.-MP	GIRIJA PRASAD DUTTA
44	MACA/334/2022 853/2022	D.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
45	MACA/199/2022 854/2022	SR. DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	G.P.DUTTA
46	MACA/198/2022 855/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
47	MACA/362/2022 856/2022	LEGAL MANAGER,M/S. SHRIRAM GENERAL INSURANCE CO. LTD.-MP	G.P.DUTTA
48	MACA/364/2022 857/2022	MANAGER (LEGAL), MS. NATIONAL INSURANCE CO. LTD.-MP	G.P.DUTTA
49	MACA/287/2022 858/2022	DIVISIONAL MANAGER,ORIENTNAL INSURANCE CO.LTD.-MP	G.P.DUTTA
50	MACA/363/2022 859/2022	CHOLAMANDALAM MS G.I.CO. LTD.-MP	G.P.DUTTA
51	MACA/289/2022 860/2022	M/S. NATIONAL INSURANCE CO. LTD.-MP	G.P.DUTTA
52	MACA/296/2022 861/2022	THE MANAGER (T.P.CELL), M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	G.P.DUTTA
53	MACA/297/2022 1089/2022	KRUTIBASH MAHALA-MP	SURYAKANTA DWIBEDI
54	ABLAPL/4320/2022 1090/2022	DHRUBA CHARAN SAHU-MP	
55	ABLAPL/7528/2022 1091/2022	PRADEEP KUMAR PRADHAN @ PRADEEP PRADHAN-MP	
56	ABLAPL/6912/2022 1092/2022	JNANA RANJAN SAHOO @ GYANARANJAN SAHOO-MP	
57	ABLAPL/8976/2022 1093/2022	PRASANTA MAJHI-MP	
	ABLAPL/9080/2022		

58	1094/2022 ABLAPL/6763/2021	SK. SANA @ SK. SANU-MP	SUSANTA KUMAR BARAL
59	1095/2022 ABLAPL/6850/2022	BHOLA @ BHOLANATH SAHOO-MP	
60	1096/2022 ABLAPL/4964/2021	PURNA CHANDRA MOHANTY-MP	AMLAN SHAKTI PAUL
61	1097/2022 ABLAPL/15649/2021	HARIOM JINDAL-MP	
62	1098/2022 ABLAPL/7966/2022	BHIMSEN SWAIN @ BABAN-MP	
63	1099/2022 ABLAPL/6303/2021	CHAITANYA BEHERA-MP	
64	1231/2022 CRLA/644/2022	MADAN MURMU-MP	ALOK KUMAR PANDA
65	1232/2022 CRLA/644/2022	MADAN MURMU-MP	ALOK KUMAR PANDA
66	1233/2022 CRLA/645/2022	RUPAMA BEHERA-MP	SUSANTA SEKHAR PARIDA
67	1234/2022 CRLA/537/2022	RATAN MUNDA-MP	NITYANANDA MOHAPATRA
68	1235/2022 CRLA/646/2022	BHAGMAT TUDU-MP	SK. ZAFARULLA
69	1236/2022 CRLA/646/2022	BHAGMAT TUDU-MP	SK. ZAFARULLA
70	1237/2022 CRLA/646/2022	BHAGMAT TUDU-MP	SK. ZAFARULLA
71	1437/2022 BLAPL/7731/2022	SUSHANTA KUMAR SWAIN-MP	SATYABRATA PANDA
72	1438/2022 BLAPL/3602/2022	HARIPADA DEY-MP	ALOK KUMAR DAS
73	1439/2022 BLAPL/3860/2022	ASISH NAIK-MP	
74	1440/2022 BLAPL/10484/2021	GYANA RANJAN JENA-MP	
75	1441/2022 BLAPL/1435/2022	SEKHAR @ TUNA BINDHANI-MP	ADHIRAJ MOHANTY
76	1747/2022 CRLMC/1741/2022	GANAPATI DALAI-MP	PRASANNA KUMAR MISHRA
77	1748/2022 CRLMC/2201/2022	LALITA PRADHAN-MP	BIBHU PRASAD DAS
78	1749/2022 CRLMC/2202/2022	SANTOSH SWAIN@SANTOSH KUMAR SWAIN-MP	PRAKASH KUMAR MOHANTY
79	1750/2022 CRLMC/2187/2022	RAMAKANTA BHAL-MP	JAYAKRISHNA MOHAPATRA
80	1751/2022 CRLMC/754/2022	MANORANJAN DASH@MANORANJAN DAS-MP	SANTANU KUMAR SARANGI
81	2685/2022 WA/989/2022	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, ASC
82	2686/2022 WA/372/2014	DIRECTOR,KMC CONSTN.-MP	M/S.RANJAN KU.ROUT
83	2687/2022 WA/1084/2022	THE SECY., AGRICULTURE AND FOOD PRODUCTION DEPT.,MP	RYN RA RANJAN MOHAPATRA, ASC
84	2688/2022 WA/1084/2022	THE SECY., AGRICULTURE AND FOOD PRODUCTION DEPT.,MP	RYN RA RANJAN MOHAPATRA, ASC
85	2689/2022 WA/1084/2022	THE SECY., AGRICULTURE AND FOOD PRODUCTION DEPT.,MP	RYN RA RANJAN MOHAPATRA, ASC
86	2690/2022 WA/1085/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
87	2691/2022 WA/1085/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
88	2692/2022 WA/1085/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
89	2693/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC

90	WA/1086/2022 2694/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
91	WA/1086/2022 2695/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
92	WA/1086/2022 2696/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
93	WA/1087/2022 2697/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
94	WA/1087/2022 2698/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
95	10899/2022	KRUSHNA CHANDRA PANDA-MP	AVIJIT PATNAIK
96	WP(C)/13257/2022 10900/2022	KRUSHNA CHANDRA PANDA-MP	AVIJIT PATNAIK
97	WP(C)/13257/2022 10901/2022	RABINDRA KUMAR BEHERA-MP	ANKITA MUKHERJI
98	WP(C)/32873/2021 10902/2022	AJIT KUMAR SAHOO-MP	ANKITA MUKHARJI
99	WP(C)/33075/2021 10903/2022	M/S EXCEL SECURITY AND ALLIED SERVICES P LTD.-MP	RASHMI NARAYAN PATNAIK
100	WP(C)/20385/2022 10904/2022	GHANASHYAMA NANDA-MP	SUSANTA KUMAR DASH
101	WP(C)/20388/2022 10905/2022	MAHESH PATARA-MP	SURESH KUMAR CHOUDHURY
102	WP(C)/20386/2022 10906/2022	GAYADHAR PARIKSHA-MP	SUSANTA KUMAR DASH
103	WP(C)/20390/2022 10907/2022	N RAMA RAO-MP	SATYABRATA SENAPATI
104	WP(C)/20401/2022 10908/2022	M/S SHANTI CONSTRUCTION PVT. LTD., SAMBALPUR-MP	SOUMYA DEV RAY
105	WP(C)/20402/2022 10909/2022	RINA ROUSTRAY-MP	SIDHESWAR MOHANTY
106	WP(C)/20410/2022 10910/2022	MD. TAHIR-MP	PRAFULLA KUMAR RATH
107	WP(C)/20409/2022 10911/2022	PRADYUMNA KUMAR TRIPATHY-MP	PRAFULLA KUMAR RATH
108	WP(C)/20413/2022 10912/2022	G.B.SWARNAMAYEE NATH-MP	SWAPNA KUMAR OJHA
109	WP(C)/20415/2022 10913/2022	SOUMYA KANTA JENA-MP	M/S.MANOJ KUMAR MOHANTY
110	WP(C)/1519/2020 10914/2022	PRABIN KUMAR-MP	
111	WP(C)/41259/2021 10915/2022	SAMBEDANA MOHANTY-MP	MANOJ KUMAR NAYAK
112	WP(C)/20418/2022 10916/2022	PRABHAT KU DEO-MP	MR. SIDHARTHA SWAIN
113	WP(C)/17164/2016 10917/2022	NABA KUMAR PADHI-MP	P. V. BALAKRISHNA
114	WP(C)/20423/2022 10918/2022	M/S.BALASORE ALLOYS LTD.BAL-MP	M/S.S.D.DAS,M/S N.KOHALI,BARRISTER G.MITRA,H.P
115	WP(C)/21209/2017 10919/2022	M/S HUMARA MULTI ENERGY CORPORATION LTD.-MP	MR.SAURYA KANTA PADHI,BIJAYA KUMAR MOHAN
116	WP(C)/4713/2021 10920/2022	CHITTA RANJAN MISHRA-MP	SANJAY KUMAR BEHERA
117	WP(C)/20432/2022 10921/2022	GOURI SHANKAR PATRA-MP	
118	WP(C)/16178/2022 10922/2022	PANDURU JANARDAN RAO-MP	ASHOK DAS
119	WP(C)/20435/2022 10923/2022	JITENDRA DALEI-MP	KARUNAKAR RATH
120	WP(C)/20438/2022 10924/2022	SUBHRAKANTA SHARMA-MP	PRABODHA CH. NAYAK
	WP(C)/17360/2022		

121	10925/2022 WP(C)/18801/2022	DURGA PRASAD CHAMPATI-MP	SUSANTA KUMAR TRIPATHY
122	10926/2022 WP(C)/20444/2022	PARENTS ASSOCIATION, LITTLE ANGELS PUBLIC SCHOOL, BARMUDA, BBSR-MP	CHANDRA MOHARANA
123	10927/2022 WP(C)/3119/2022	ABDUL SARIF KHAN-MP	ASHOK KUMAR SARANGI
124	10928/2022 WP(C)/20448/2022	BANITA ROUT-MP	PRANAB KUMAR PASAYAT
125	10929/2022 WP(C)/20449/2022	GAGAN BIHARI DAS-MP	PRANAB KUMAR PASAYAT
126	10930/2022 WP(C)/20451/2022	SATYABHAMA CHHATOI-MP	PRANAB KUMAR PASAYAT
127	10931/2022 WP(C)/20452/2022	PRALAYA KUMAR ACHARYA-MP	PRANAB KUMAR PASAYAT
128	10932/2022 WP(C)/11671/2011	MUKTESWAR MANDIRA-MP	
129	10933/2022 WP(C)/20455/2022	USHARANI BHUJABAL-MP	FALGUNI RAJGURU MOHAPATRA
130	10934/2022 WP(C)/20456/2022	INDARA SAHU @ INDRAMANI SAHU-MP	TUSAR KUMAR MISHRA
131	10935/2022 WP(C)/20457/2022	PRAKASH KUMAR PATTANAIK-MP	FALGUNI RAJGURU MOHAPATRA
132	10936/2022 WP(C)/20456/2022	INDARA SAHU @ INDRAMANI SAHU-MP	TUSAR KUMAR MISHRA
133	10937/2022 WP(C)/20456/2022	INDARA SAHU @ INDRAMANI SAHU-MP	TUSAR KUMAR MISHRA
134	10938/2022 WP(C)/20459/2022	SWAGATIKA MOHAPATRA-MP	DEBENDRA KUMAR SAHOO 1
135	10939/2022 WP(C)/20460/2022	KALANDI JENA-MP	FALGUNI RAJGURU MOHAPATRA
136	10940/2022 WP(C)/20462/2022	BASUDEV SWAIN-MP	PURNA CHANDRA MOHARANA
137	10941/2022 WP(C)/20466/2022	MAHENDRA KUMAR NAYAK-MP	SANGRAM KUMAR SINGH
138	10942/2022 WP(C)/20473/2022	CHANCHALA BARIK-MP	SANGRAM KUMAR SINGH
139	10943/2022 WP(C)/20484/2022	DHANESWAR MOHAPATRA-MP	PRAFULLA KUMAR RATH
140	10944/2022 WP(C)/20491/2022	SAROJ KUMAR NAYAK-MP	LAXMIKANTA MOHANTY
141	10945/2022 WP(C)/20492/2022	CHATURBHUJ BARIK-MP	KUNAL KUMAR SWAIN
142	10946/2022 WP(C)/20495/2022	NABIN PRADHAN-MP	SAILABALA JENA
143	10947/2022 WP(C)/20496/2022	KALIA PRADHAN-MP	OMKAR DEVDAS
144	10948/2022 WP(C)/20498/2022	PRATAP KUMAR PARHI-MP	SUKANTA KUMAR NAYAK
145	10949/2022 WP(C)/20499/2022	PADMA CHARAN PATRO-MP	MANORANJAN MISHRA
146	10950/2022 WP(C)/17058/2022	DIPTI SANKAR MOHAPATRA-MP	SURYA NARAYAN BISWAL
147	10951/2022 WP(C)/20503/2022	KIRAN KUMAR GIRI-MP	S.P.NATH
148	10952/2022 WP(C)/20504/2022	RAMESH PRASAD BEHERA-MP	MANOJ KUMAR JENA
149	10953/2022 WP(C)/12955/2022	M/S.BECO ELEVATOR ENGINEERING,VISAKHAPATNAM-MP	MURUTAM MUKHERJI
150	10954/2022 WP(C)/20506/2022	PREM SAGAR DIP-MP	DINESH KUMAR PANDA
151	10955/2022 WP(C)/12955/2022	M/S.BECO ELEVATOR ENGINEERING,VISAKHAPATNAM-MP	MURUTAM MUKHERJI
152	10956/2022	MD., ORISSA STATE COOPERATIVE BANK LTD., BBSR-MP	KALI PRASAD NANDA

153	WP(C)/20507/2022 10957/2022	RANJUBALA SAHU-MP	GOUTAM KUMAR ROUTRAY
154	WP(C)/20508/2022 10958/2022	M/S SWAIN AND CO.-MP	ASIT KUMAR DASH
155	WP(C)/18440/2022 10959/2022	M/S SWAIN AND CO.-MP	ASIT KUMAR DASH
156	WP(C)/18363/2022 10960/2022	BHAGYALIPI PATRI-MP	SAMIR KUMAR MISHRA
157	WP(C)/20510/2022 10961/2022	SUBRAT KUMAR TRIPATHY-MP	
158	WP(C)/15900/2022 10962/2022	CHAITANYA PRASAD HIGHER SEC. SCHOOL, MAYURBHANJ-MP	SUBRATA MOHANTY
159	WP(C)/18265/2022 10963/2022	UPENDRA NATH COLLEGE,MAYURBHANJ-MP	SATYABRATA MOHANTY
160	WP(C)/15298/2022 10964/2022	NIRANJAN PATTANAYAK-MP	RAMAKANTA SARANGI
161	WP(C)/20346/2022 10965/2022	LEKHALEKHI, BBSR-MP	RAMAKANTA SARANGI
162	WP(C)/20349/2022 10966/2022	PRADIPTA KUMAR PRADHAN-MP	SHISHIR KUMAR ROUTRAY
163	WP(C)/20512/2022 10967/2022	MD, THE ODISHA STATE CO-OP. BANK LTD.,BBSR-MP	KALI PRASAD NANDA
164	WP(C)/20513/2022 10968/2022	BHAGIRATHI MAHANTA-MP	PRAFULLA CHANDRA ACHARYA
165	WP(C)/33537/2021 10969/2022	DHANESWAR PRADHAN-MP	BHARATI DASH
166	WP(C)/20522/2022 10970/2022	BALARAM RATH-MP	DURGESH NARAYAN RATH
167	WP(C)/20525/2022 10971/2022	BABULI KUMAR SISHU-MP	SUDEEP KUMAR SARANGI
168	WP(C)/20527/2022 10972/2022	M/S DURGA AUTOMOBILES, CUTTACK-MP	SITANSU MOHAN SINGH
169	WP(C)/20528/2022 10973/2022	BARUN SEN KHARA-MP	SUSANTA KUMAR BARAL
170	WP(C)/6150/2022 10974/2022	RAJESH DURGA-MP	SATYA NARAYAN MISHRA 4
171	WP(C)/20547/2022 10975/2022	THE REGENCY INN-MP	SIDHARTHA RAY
172	WP(C)/20533/2022 10976/2022	KAILASH CHANDRA MOHARANA-MP	AKSHYANGSHU SEKHAR NANDY
173	WP(C)/20550/2022 10977/2022	PRASANTA ROUTRAYA-MP	SUBRATA MISHRA
174	WP(C)/20554/2022 10978/2022	BICHITRA NANDA SAHOO-MP	RAMDAS ACHARY
175	WP(C)/20552/2022 10979/2022	JANMEJAYA NAYAK-MP	AVIJIT PATNAIK
176	WP(C)/11329/2022 10980/2022	SUNITA NAIK-MP	S.P.NATH
177	WP(C)/20556/2022 10981/2022	JYOTIN KUMAR SAHOO-MP	RAMAKANTA SARANGI
178	WP(C)/20560/2022 10982/2022	JYOTIN KUMAR SAHOO-MP	RAMAKANTA SARANGI
179	WP(C)/20560/2022 10983/2022	ANJAY KUMAR-MP	DHANOJ KUMAR SAHOO
180	WP(C)/20561/2022 10984/2022	KABITA RAY-MP	JANAKI KANTA MAHAPATRA
181	WP(C)/20562/2022 10985/2022	ABDUL SAMIM AKHTAR-MP	BHABANI SHANKAR RAYAGURU
182	WP(C)/20566/2022 10986/2022	RABINDRA BEHERA-MP	DHANANJAYA NAYAK
183	WP(C)/20567/2022 10987/2022	KAILASH CHANDRA JENA-MP	AMIT PRASAD BOSE
	WP(C)/20570/2022		

184	10988/2022 WP(C)/20573/2022	UMESH CHANDRA JENA-MP	BIDYALOK MOHAPATRA
185	10989/2022 WP(C)/20572/2022	MAHABIR JENA-MP	SAMIR KUMAR MISHRA
186	10990/2022 WP(C)/20574/2022	JAYANTI DASH-MP	AMIT PRASAD BOSE
187	10991/2022 WP(C)/20579/2022	ANSHUMAN KANUNGO-MP	KARUNAKAR RATH
188	10992/2022 WP(C)/20580/2022	OM PRAKASH RAY-MP	DR. MAHENDRA PRATAP SINGH
189	10993/2022 WP(C)/20581/2022	BM, SAHARA INDIA, DHANUPALI BRANCH-MP	DR. MAHENDRA PRATAP SINGH